

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 419 of 2015 in DFR No. 925 of 2015

Dated: 9th March, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Bangalore Electricity Supply Company Ltd. ... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Srishti Govil

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

Learned counsel for the Applicant/Appellant prays for and is granted three weeks time to file rejoinder, if any.

Post the matter for hearing on condonation of delay in refilling on 9th May, 2016.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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